

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.05.2022 (FRIDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 713 of 2020  <b>(PH)</b>	Praful Nanji Satra Vs. Vistra ITCL (India) Ltd. & Ors.	Malak Manish Bhatt	Prakash Shinde-R1- R3 Devarajan Raman- IRP

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 382 of 2022	Lopa Pankaj Dave (Suspended Director of Raymon Patel Gelatine Pvt. Ltd.) Vs. Sunandaben R. Patel & Anr.	Manisha Chaudhary	Karl Shroff Janhavi Jatar-R1 Bhaskar Gopal Shetty
<b>3.</b>	Comp. App. (AT) (Ins) No. 383 of 2022	Shailesh Verma Resolution Professional of Lavasa Corporation Ltd., DASVE Convention Center Ltd., Warasgaon Assets Maintenance Ltd., DASVE Retail Ltd., and Warasgaon Power Supply Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd.	Ajoy Roy	Ramni Taneja Kiran Gandhi Aakash Kothari
<b>4.</b>	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	
<b>5.</b>	Comp. App. (AT) (Ins) No. 594 of 2022	Narenra Jindal Vs. Sharda Ma Enterprises Pvt. Ltd. & Ors.	K.K.R. Das	
<b>6.</b>	Comp. App. (AT) (Ins) No. 595 of 2022	Maya Gupta Liquidator of PD Advisory Services LLP Vs. Ritesh Agarwal & Ors.	Kunal Godhwani	

7.	Comp. App. (AT) (Ins) No. 597 of 2022  <b>(With Defects)</b>	C.P. Ispat Pvt. Ltd. Vs. Maan Steel & Power Ltd. & Ors.	Soumya Dutta	Rohit Dutta
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#### For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 1079 of 2021	DMI Finance Pvt. Ltd. Vs. Chandgi Ram Real Estate Consultants Pvt. Ltd. & Anr.  <b>With</b>	Vipul Ganda	Ateendra S. Singh Farrukh Khan-R1 Shashwat Anand Shashwat Parihar-R2
9.	Comp. App. (AT) (Ins) No. 73 of 2022	Chandgi Ram Real Estate Consultants Pvt. Ltd. Vs. Parveen Bansal Resolution Professional of M/S Abloom Infotech Pvt. Ltd.	Ateendra Saumya Singh	Mohit Jolly Veenu Drall
10.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar

#### For Hearing

11.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia-R2
12.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India  <b>With</b>	G.A. Purusothaman	Parthiv J Mehta
13.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
14.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors.  <b>With</b>	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

15.	Comp. App. (AT) (Ins) No. 1054 of 2021	Wadhawan Global Capital Ltd. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Shivam	Liz Mathew-R1 Raunak Dhillon Subhankar Jain-R2 Aayush Mitruka Ketan Gaur-R3
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial), Hon'ble Mr. Barun Mitra, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

**For Hearing**

16.	Comp. App. (AT) (Ins) No. 423 of 2021	Jaipur Trade Expocentre Pvt. Ltd. Vs. Metro Jet Airways Training Pvt. Ltd.	Sanjana Saddy	Manish Verma Vikrant Arora
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**By order of Hon'ble Chairperson**

**-sd/-**

**Registrar**